## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## LOK SABHA UNSTARRED QUESTION NO. 1832 ANSWERED ON 10<sup>TH</sup> DECEMBER, 2025

#### DIGITAL INTERCONNECTION MANDATE

### 1832. SHRI BHARTRUHARI MAHTAB:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has proposed mandating "all-IP digital interconnection" between telecom service providers to improve teleco-to-teleo call quality;
- (b) if so, the details and rationale of this proposal; and
- (c) the steps taken/being taken by the Government to ensure timely adoption of digital interconnection by all operators?

#### **ANSWER**

# MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

(a) to (c) Telecom Regulatory Authority of India (TRAI) is undertaking a comprehensive review of existing interconnection regulations to ensure that the regulatory framework takes into account evolution of technology and changes in the telecommunications sector.

Consultation paper on "Review of existing TRAI Regulations on Interconnection matters" has been released by TRAI on 10.11.2025. Comments on the issues raised in the consultation paper are invited from the stakeholders. Based on the outcome of the ongoing consultation process with the stakeholders, suitable decisions on the matters related to Interconnection regulations will be taken by TRAI.

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